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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 57/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company:

Amit Nath


V/s.

Delf Consulting Engineers (India) Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ADITYA.R.GUNDECHA		AMITNATH	
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ORDER

Learned Advocate Mr. Aditya Gundecha i/b Learned Advocate Mr. Narendra Jain present for Applicant/ Operational Creditor. None present for Respondent.

Proof of dispatch of copy of petition filed.

Applicant is directed to issue notice of date of hearing to the Respondent along with the copy of this order and shall file proof of service.

List the matter on 28.07.2017 for hearing before admission.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.